

# ORISSA HIGH COURT

## FILING REPORT AS ON :18/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/5268/2025	RUNUBALA BHATTA VS STATE OF ODISHA	AFRAAZ SUHAIL VS	PURI SADAR /398 /2024 () //	AOD20240000544C202500011
2	D-BLAPL/5282/2025	ARUN DAS VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	AMBABHONA /215 /2023 () //	
3	D-BLAPL/5284/2025	VINOD KUMAR VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 () //	
4	D-BLAPL/5291/2025	SUMITRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE SADAR /288 /2022 () //	
5	D-BLAPL/5297/2025	SUDAM DIPA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOUDH /22 /2025 () //	
6	D-BLAPL/5299/2025	CHUNU MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SUNDARGARH SADAR /205 /2024 () //	
7	D-BLAPL/5300/2025	RABI NARAYAN DALAI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //	
8	D-BLAPL/5304/2025	PRASANTA @ PRASAN GARADA VS STATE OF ODISHA	SURYAKANTA DASH VS	SUNABEDA /178 /2023 () //	
9	D-BLAPL/5306/2025	PRAKASH BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NAYAPALLI P.S. /640 /2024 () //	
10	D-BLAPL/5309/2025	MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
11	D-BLAPL/5310/2025	AKASH @ PRAKASH MOHANTA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	UDALA /371 /2024 () //	

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12	D-BLAPL/5312/2025	SATYAJIT BEHERA VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	SALIPUR /24 /2025 () //	
13	D-BLAPL/5313/2025	IRFAN AHMED VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //	
14	D-BLAPL/5316/2025	MARKAND DALEI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NANDANKANAN /41 /2025 () //	
15	D-BLAPL/5317/2025	KHEMA RAM VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 () //	
16	D-BLAPL/5320/2025	AMBIKA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	BADAGADA /8 /2023 () //	
17	D-BLAPL/5322/2025	TANKADHAR DEEP @ SANKAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SINAPALI /262 /2023 () //	
18	D-BLAPL/5325/2025	FASALUDHEEL VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //	AOD20220003086C202500045
19	D-BLAPL/5326/2025	SANKA CHALAN VS STATE OF ODISHA	MANORANJAN PADHY VS	ORKEL /112 /2023 () //	AOD20220003086C202500046
20	D-BLAPL/5327/2025	SUBHAKANTA JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
21	D-BLAPL/5328/2025	PRAFULLA MAHALA @ BABA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /286 /2024 () //	AOR20220002929C202500008
22	D-BLAPL/5329/2025	ABHIEK KUMAR @ ABHISHEK KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /182 /2024 () //	
23	D-BLAPL/5332/2025	DIPU KANDI @ DIPU BHOI	LALATENDU RAY	PURUNAKATAK /104 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5333/2025	MALAYA NAG	AMITAV TRIPATHY	SOHELLA /421 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5334/2025	MADHU TANTI @ MADHUSUDAN BEHERA	AMLAN SHAKTI PAUL	BANAPUR P.S. /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5336/2025	ARJUN SETHI @ ARJUN KUMAR SETHI	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /481 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5341/2025	RAMNIBAS KEDIA @ RAM NIWAS KEDIA	SAROJ KUMAR PADHY	BOLANGIR TOWN /622 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5343/2025	AKSHAY KUMAR GOUDA @ BUDHA	SUBHRAJIT SAHOO	CUTTACK SADAR /484 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5347/2025	MANOGYAN PATNAIK	ALOK KUMAR DAS	EOW,BHUBANESWAR /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5352/2025	KAMULU GADABA	AMIT KUMAR SAHU	BOIPARIGUDA /251 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5354/2025	SUBODHA SHARMA	RAJALAXMI BISWAL	BADAGODA P.S. /748 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5359/2025	REHAN ANSARI	BIJAYA KUMAR RAGADA	KORAPUT GRPS /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5360/2025	LALIT KHARA @ JIRU	AMIT KUMAR SAHU	BOIPARIGUDA /251 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5363/2025	SURENDRA SAGARIA @ BHIMA	AMIT KUMAR SAHU	BOIPARIGUDA /249 /2024	
		VS	VS	()	

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35	D-BLAPL/5366/2025	STATE OF ODISHA SILU NAIK@ASHIS KUMAR MALIK VS	SAROJ KUMAR PATNAIK VS	// BADAGADA /155 /2024 ()	AOR20220004030C202500002
36	D-BLAPL/5367/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	RUDRA SANKAR MISHRA VS	// LALBAG /42 /2025 ()	
37	D-BLAPL/5370/2025	STATE OF ODISHA JASMINI CHOUDHURY @ JASMIN VS	DURGADATTA MOHAPATRA VS	// MADHUPATNA /307 /2024 ()	
38	D-BLAPL/5372/2025	STATE OF ODISHA SIJE DUNGURIA VS	SHYAM SUNDAR TRIPATHY VS	// SAMBALPUR TOWN /494 /2024 ()	
39	D-BLAPL/5374/2025	STATE OF ODISHA PAPU @ KAMAL MANGARAJ VS	BIJAY KUMAR BEHERA VS	// INDUSTRIAL ESTATE PS /303 /2024 ()	
40	D-BLAPL/5375/2025	STATE OF ODISHA ANANTA KANDI VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
41	D-BLAPL/5377/2025	STATE OF ODISHA BABULA NAYAK VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /53 /2025 ()	
42	D-BLAPL/5380/2025	STATE OF ODISHA NIKHILANANDA PASUPALAK VS	DEBASIS SARANGI VS	// EOW,BHUBANESWAR /14 /2016 ()	
43	D-BLAPL/5382/2025	STATE OF ODISHA SANA PINGUA VS	KARUNAKAR NAYAK VS	// RARUAN /106 /2024 ()	
44	D-BLAPL/5386/2025	STATE OF ODISHA JAMES @ ELVISH TARA VS	BIDYALOK MOHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /111 /2024 ()	
45	D-BLAPL/5390/2025	STATE OF ODISHA SUSANTA BEHERA VS	JYOTIRMAYA SAHOO VS	// HINJILI /551 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/5394/2025	SUMAN CHOUDHURY @ KUMUTI SUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /435 /2024 () //	
47	D-BLAPL/5401/2025	RAMESH PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /174 /2013 () //	
48	D-BLAPL/5406/2025	BIJAYA KUMAR HEMBRAM VS STATE OF ODISHA	AMITAV TRIPATHY VS	Maitri Vihar PS /279 /2023 () //	
49	D-BLAPL/5412/2025	CHINMAYA BEHERA @ RAJESH BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	AUL /668 /2024 () //	
50	D-BLAPL/5413/2025	SANA MAHANANDA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TARBHA /235 /2024 () //	AOR20220000467C202500004
51	D-BLAPL/5417/2025	TANKADHAR MIRDHA VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /164 /2021 () //	
52	D-BLAPL/5418/2025	DIPAK DINESBHAI PASWAN @ DIPAK PASWAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
53	D-BLAPL/5419/2025	ARJUN KUMAR PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	NAKTIDEUL /41 /2021 () //	
54	D-BLAPL/5421/2025	SANTOSH PRASAD VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
55	D-BLAPL/5423/2025	RAJESH KANUBHAI RAHIT VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
56	D-BLAPL/5424/2025	MANOJ KUMAR SETHI VS STATE OF ODISHA	SIBA RANJAN POLAI VS	CHATRAPUR /131 /2017 () //	
57	D-CMAPL/7036/2025	JARA SING	ADV.	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CMAPL/7040/2025	JARA SING	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CMAPL/7147/2025	SK. SHOEIB	SAIPRASAD MALLICK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CMP/7027/2025	ANNAPURNA LAL	SUSHANTA KUMAR JOSHI	//	
		VS	VS		CIVIL JUDGE (SD),BHAWANIPATNA(Kalahandi)
		BISHNUPRIYA BEHERA			CS/0000023/2023
61	D-CMP/7033/2025	NAYANA SAHOO	LAKSHMAN MISHRA	//	
		VS	VS	()	
		SURENDRA SAHOO		//	
62	D-CMP/7076/2025	SK. FARUK ALI	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		SK. ANWAR ALI		//	
63	D-CMP/7077/2025	HARAPRIYA BHOL	SATYA PRAKASH SATPATHY	//	
	CMP/253/2025	VS	VS		CIVIL JUDGE (SD),BHUBANESWAR(Khordha )
		RAKESH BHOL			CS/0002319/2024
64	D-CMP/7134/2025	RAGHUNATH PIRI	AMIT PRASAD BOSE	//	
		VS	VS	()	
		PULAK CHANDRA SEN		//	
65	D-CMP/7139/2025	ORISSA CONSTRUCTION AND TECHNO ENGINEER COMPANY SOCIETY LTD., BBSR	AMIT PRASAD BOSE	//	
		VS	VS	()	
		BRUNDABAN SAHOO		//	
66	D-CMP/7145/2025	RAMESWARI PRUSETH	AMIT PRASAD BOSE	//	
		VS	VS	()	
		SABITA PANDEY		//	
67	D-CMP/7149/2025	JYOTIRANJAN MOHANTY	AMIT PRASAD BOSE	//	
		VS	VS	()	
		SANTOSINI BANANCHOR		//	
68	D-CMP/7157/2025	NAMITARANI JENA	AMIT PRASAD BOSE	//	
		VS	VS	()	

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		AJAY KUMAR PATRA		//	
69	D-CMP/7160/2025	RAGHUNATH PIRI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		PULAK CHANDRA SEN		//	
70	D-CONTC/6999/2025	RATAN KUMAR SAHU	PRADEEP KUMAR DAS	//	
		VS	VS	0	
		SANJIB KUMAR MISHRA,EXECUTIVE ENGINEER,RURAL WORKS DIVISION,BARGARH		//	
71	D-CONTC/7000/2025	MAKUNDA BEHERA	ADV.	//	
		VS	VS	0	
		SADIQUE ALAM,IAS		//	
72	D-CONTC/7029/2025	SRINIBASH KAR		//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
73	D-CONTC/7032/2025	JHANSI MOHANTY	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		MRUTYUNJYA TRIPATHY,OAS		//	
74	D-CONTC/7035/2025	M/S.MILAN DEVELOPERS	SIDDHESWAR BAUG	//	
		VS	VS	0	
		NILAMADHAR MAJHI,ADDITIONAL SUB COLLECTOR-CUM-ADDITIONAL SETTLEMENT OFFICER,PURI		//	
75	D-CONTC/7038/2025	PADMALOCHAN SAHU	ADV.	//	
		VS	VS	0	
		KALI PRASANNA MOHAPATRA,IAS		//	
76	D-CONTC/7039/2025	RAMESH CHANDRA SWAIN	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		BASANT KUMAR HATI,TAHASILDAR,NIMAPARA		//	
77	D-CONTC/7049/2025	S.NALLAYYA	ADV.	//	
		VS	VS	0	
		SHRI ARVIND AGRAWAL,PRINCIPAL SECRETARY,HIGHER EDUCATION DEPARTMENT,BBSR,ODISHA		//	
78	D-CONTC/7065/2025	SANTANU KUMAR SENAPATI	SAIBRATA RATH	//	
		VS	VS	0	
		ASWINI KUMAR NAIK,OAS,TAHASILDAR,BALASORE		//	
79	D-CONTC/7099/2025	ASHOK KUMAR SETHI	ADV.	//	
		VS	VS	0	
		NIKHIL PAVAN KALYAN,IAS		//	

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80	D-CONTC/7103/2025	NIHARIKA SAMANTARAY VS SANTOSH KUMAR ROUT,DISTRICT EDUCATION OFFICER,CUTTACK	ADV. VS	// ()	
81	D-CONTC/7106/2025	GAYATREE SETHI VS SANTOSH KUMAR ROUT,DISTRICT EDUCATION OFFICER,CUTTACK	ADV. VS	// ()	
82	D-CONTC/7108/2025	DR. ASHOK KUMAR MOHANTY VS MANOJ AHUJA ,CHIEF SECRETARY,BBSR,KHURDA	ADV. VS	// ()	
83	D-CONTC/7155/2025	PARTHA SARATHI SARANGI VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,W.R. DEPTT,BHUBANESWAR	ADV. VS	// ()	
84	D-CONTC/7168/2025	ASHOK KUMAR BEHERA VS ANU GARG, I.A.S., PRINCIPAL SECY, DEPTT. OF WATER RESOURCES	ADV VS	// ()	AOD20240000627C202500008
85	D-CRLA/5293/2025	SAHID @ SAHIL ANSARI VS STATE OF ODISHA	SOUGAT DASH VS	LATHIKATA /28 /2017 ()	AOD20240000012C202500034
86	D-CRLA/5305/2025	JAGDISH PADHAN @ PRADHAN VS STATE OF ODISHA(VIG.)	SIDHARTHA SANKAR RAY 2 VS	SAMBALPUR VIGILANCE /9 /2016 ()	
87	D-CRLA/5323/2025	BUTU JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SAHID NAGAR P.S. /296 /2012 ()	
88	D-CRLA/5357/2025	SURENDRA BAGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHULPALI /69 /2022 ()	
89	D-CRLA/5358/2025	JAGANATH POLAI @ JAGA POLAI VS STATE OF ODISHA	GOURAV MOHANTY VS	ASKA /260 /2012 ()	
90	D-CRLMA/5364/2025	PANKAJ KUMAR NAIK VS STATE OF ODISHA	ADV. VS	/ /0 ()	
91	D-CRLMC/5270/2025	PAPUN @ RAKESH MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	//0	

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		STATE OF ODISHA		//	
92	D-CRLMC/5272/2025	RABINDRA KUMAR SAHOO	SAROJ KUMAR PADHI	PIPLI /131 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/5275/2025	PRASANTA KUMAR NAYAK	PRAKASH CHANDRA DASH	RAJKANIKA /51 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/5276/2025	SOUMYA RANJAN BEHERA	JAGANNATH BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/5290/2025	M/S ORES ISPAT (P) LTD., SUNDARGARH	PRANAB KUMAR SAMANTRAY	/ /0	
		VS	VS	()	
		AGROHA ISPAT (P) LTD., SUNDARGARH		//	
96	D-CRLMC/5295/2025	JAYANTA KUMAR BEHERA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/5301/2025	RAJENDRA BISWAL	PRADEEP KUMAR DAS	/ /	AOR20220001207C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/5302/2025	RAJENDRA BISWAL	PRADEEP KUMAR DAS	/ /	AOR20220001207C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/5311/2025	SANTOSH DAS	SUBHENDU KAR	JHARPOKHARIA /253 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/5340/2025	TANMAY KUMAR DAS@TAPU	NIRANJAN LENKA	BAISINGA /34 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/5342/2025	SK.MANGLU	JAYADEBA BEHERA	MANCHESWAR P.S. /146 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/5348/2025	RATIKANTA SWAIN	PRANAB RANJAN CHHATOI	/ /0	
		VS	VS	()	

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103	D-CRLMC/5351/2025	STATE OF ODISHA KHIROD CHANDRA SWAIN VS	SURESH KUMAR PANDA VS	// TANGI /60 /2023 ()	
104	D-CRLMC/5376/2025	STATE OF ODISHA MAHENDRA KUMAR BEHERA VS	UMESH CHANDRA MOHANTY VS	// SURADA /81 /2019 ()	
105	D-CRLMC/5389/2025	STATE OF ODISHA DANIAL EKKA VS	DILLIP KUMAR SAHU VS	// SAMBALPUR VIGILANCE /53 /2007 ()	AOR20220001727C202500011
106	D-CRLMC/5392/2025	STATE OF ODISHA ACHYUTA NANDA VS	SHAMBHU CHARAN NATH SHARMA VS	// BHADRAK TOWN /95 /2021 ()	
107	D-CRLMC/5393/2025	STATE OF ODISHA IINDLA CHAITANYA OMKAR YADAV VS	SRINIVAS MOHANTY VS	// MAHILA P.S. BUXIBAZAR /103 /2024 ()	AOR20240000732C202500004
108	D-CRLMC/5396/2025	STATE OF ODISHA SURENDRA KUMAR SAHU@MOHAPATRA VS	RAMANIKANTA PATTANAIAK VS	// SAMBALPUR VIGILANCE /7 /2020 ()	
109	D-CRLMC/5403/2025	STATE OF ODISHA DHIREN KUMAR SAMAL VS	PABITRA KUMAR BEHERA VS	// BAUNISUNI /9 /2022 ()	
110	D-CRLMC/5405/2025	STATE OF ODISHA GOBARDHAN DASH VS	RAGHUNATH DASMOHAPATRA VS	// //0 ()	
111	D-CRLMC/5416/2025	DEEPAK KUMAR DASH JYOTI NARAYAN SINGHBABU VS	ABHISHEK DASH VS	// //0 ()	
112	D-CRLMC/5420/2025	GANGADHAR MANGARAJ JYOTI NARAYAN SINGHBABU VS	ABHISHEK DASH VS	// //0 ()	
113	D-CRLMC/5422/2025	KHAGENDRA MANGARAJ JYOTI NARAYAN SINGHBABU VS	ABHISHEK DASH VS	// //0 ()	
		FANINDRA MANGARAJ		//	

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114	D-CRLMC/5425/2025	JYOTI NARAYAN SINGHBABU VS MUNA MANGARAJ	ABHISHEK DASH VS	/ / 0 () //	
115	D-CRLMC/5426/2025	JYOTI NARAYAN SINGHBABU VS SURENDRA MANGARAJ	ABHISHEK DASH VS	/ / 0 () //	
116	D-CRLMP/5277/2025	DEBASMITA JENA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	/ / 0 () //	
117	D-CRLMP/5283/2025	ABANIKANTA DEBATA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	/ / () //	AOR20220004593C202500011
118	D-CRLMP/5287/2025	RAJESH SWAIN VS STATE OF ODISHA	NETRANANDA BISWAL VS	/ / 0 () //	
119	D-CRLMP/5303/2025	BHIMA ROHIDAS VS HARIPRIYA ROHIDAS@CHINMAYEE ROHIDAS	ASWINI KUMAR DASH VS	/ / 0 () //	
120	D-CRLMP/5345/2025	BINAPANI PATTASANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ / 0 () //	
121	D-CRLMP/5408/2025	SRIKANTA DASH VS STATE OF ODISHA	DHANANJAYA MUND VS	/ / 0 () //	
122	D-CRLREV/5273/2025	MANAS SUNA VS STATE OF ODISHA	KIRTAN DANG VS	BANGOMUNDA /79 /2024 () //	
123	D-CRLREV/5350/2025	MAHIMANANDA MISHRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	COLLIERY /11 /2011 () //	
124	D-CRLREV/5369/2025	DEBASISH MOHANTY VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	BALASORE VIGILANCE /4 /2018 () //	
125	D-CRLREV/5399/2025	BATU@JISU DAS (CICL)	GOURAV MOHANTY	BARANGA /479 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-FAO/7197/2025	PAWAN SHARMA	KARUNAKAR DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
127	D-FAO/7199/2025	JHILLI SAHU	KARUNAKAR DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
128	D-FAO/7200/2025	SIBARAM MAHARANA	KARUNAKAR DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
129	D-ITA/7128/2025	PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESHWAR	ANBARI CHANDRA MOHANTY, SR.S.C	//	AOD20220001916C202500007
		VS	VS	()	
		M/S. SKD RICE INDUSTRIES PVT LTD.CUTTACK		//	
130	D-JCRLA/5378/2025	ANANDA BHUYAN @ BHIAN	ADV.	LAIKERA /171 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-JCRLA/5381/2025	SUKANTA PARICHHA	ADV.	MOHANA /100 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-JCRLA/5387/2025	KUMESH LUHAR	ADV.	BELPAHAR /178 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-MACA/6995/2025	SATYAJIT NATH	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		ASHISH CHANDRA NATH		//	
134	D-MACA/7053/2025	TULASI SAIN	BIRANCHI NARAYAN RATH	//	
		VS	VS	()	
		RANJIT KUMAR DASH		//	
135	D-MACA/7080/2025	ISWAR KALANDI	PRATAP KUMAR BEHERA	//	
		VS	VS	()	
		SULOCHANA HEMBRAM		//	
136	D-MACA/7117/2025	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA	BIJOY DASMOHAPATRA	//	
		VS	VS	()	

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137	D-MACA/7175/2025	BILASH DEHURY BHANUMATI MOHANTY VS MANOJ KUMAR NAYAK	SUBHASIS MOHAPATRA VS	// // 0 //	
138	D-MACA/7191/2025	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS GEETANJALI SAHU	SOMNATH ROY VS	// 0 //	
139	D-MACA/7192/2025	D.M., ORIENTAL INSURANCE CO. LTD.,BALANGIR VS KUMARI SIPRARANI SAHU	SOMNATH ROY VS	// 0 //	
140	D-MACA/7193/2025	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS DURYODHAN NAG	SOMNATH ROY VS	// 0 //	
141	D-MACA/7194/2025	D.M., ORIENTAL INSURANCE CO. LTD., BALANGIR VS SANJULATA SAHU	SOMNATH ROY VS	// 0 //	
142	D-MACA/7195/2025	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS SAPUA BABAJI PARIDA	SOMNATH ROY VS	// 0 //	
143	D-MACA/7196/2025	D.M., ORIENTAL INSURANCE CO. LTD., BALANGIR VS KUMARI SONALI SAHU	SOMNATH ROY VS	// 0 //	
144	D-MATA/7154/2025	SRABONI BANERJEE VS SATABDI BANERJEE	BAIBASWATA PANIGRAHI VS	// 0 //	
145	D-MATA/7174/2025	DILLIP SAHOO VS RATNADEEPA SWAIN	EKTA AGARWAL VS	// 0 //	
146	D-MATA/7198/2025	BARSHARANI PANDA VS DEBAPRATAP PANDA	TUSAR KUMAR MISHRA VS	// 0 //	
147	D-RPFAM/7020/2025	HEMANTA KUMAR RAY VS ROMANI DAS@RAY	PRATYUSHA NAIDU VS	// 0 //	

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148	D-RPFAM/7057/2025	MANORAMA SAHOO VS ANIL KUMAR SAHOO	RABINDRA NATH BARIK VS VS	// () //	AOR20220004220C202500004
149	D-RPFAM/7114/2025	SARITA RANI MISHRA VS SUBRAT KUMAR MISHRA	PRAJIT KUMAR PRADHAN VS VS	// () //	
150	D-RPFAM/7142/2025	DIPTIMAYEE BEHERA VS JAGANNATH BEHERA	SANJIB KUMAR BHANJADEO VS VS	// () //	
151	D-RSA/7030/2025	ASHAMAYEE MISHRA VS KAMADEB MISHRA	JAGABANDHU SAHU VS VS	// () //	
152	D-RSA/7127/2025	NIRANJAN PATTNAIK VS KUNTALA KUMARI PATTNAIK	ANJAN PATNAIK VS VS	// () //	
153	D-RSA/7190/2025	SIBA SAHU VS GUNANIDHI SAHU	SUJATA DASH VS VS	// () //	
154	D-STREV/7084/2025	M/S. KALPANA VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS VS	// () //	AOR20220001352C202500012
155	D-TRP(C)/7016/2025	MUSTARI BEGUM VS SK. SABAZ	KARUNAKAR GAYA VS VS	// () //	
156	D-TRP(C)/7041/2025	MAUNABATI KARJEE @ SUBHASINI KARJI VS AVAY KUMAR NAIK	PARTHA SARATHI DAS VS VS	// () //	AOD20240000364C202500019
157	D-WA/6987/2025	STATE OF ODISHA VS SURENDRA NATH BARIK	JAYANTA KUMAR BAL, A.G.A. VS VS	// () //	LOD20240000194C202500109
158	D-WA/6989/2025	STATE OF ODISHA VS SRIDHAR JENA	JAYANTA KUMAR BAL, A.G.A. VS VS	// () //	LOD20240000172C202500106
159	D-WA/6990/2025	STATE OF ODISHA	JAYANTA KUMAR BAL, A.G.A.	//	LOD20240000194C202500108

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		VS	VS	()	
160	D-WA/6991/2025	PURNA CHANDRA NAIK STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	//	LOD20240000200C202500107
		VS	VS	()	
161	D-WA/7061/2025	PURNA CHANDRA SAHOO STATE OF ODISHA	SANJIB KUMAR SWAIN, A.G.A.	//	LOD20240000172C202500107
		VS	VS	()	
162	D-WA/7100/2025	MANDAKINI TRIPATHY STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	//	LOD20240000194C202500110
		VS	VS	()	
163	D-WA/7107/2025	SASMITA BARIK BIDYASAGAR MISHRA	SATYANARAYAN MOHAPATRA	//	
		VS	VS	()	
164	D-WA/7125/2025	STATE OF ODISHA BRUHASPATI TAKRIA	DEEPAK KUMAR PANI	//	
		VS	VS	()	
165	D-WA/7167/2025	STATE OF ODISHA SERETARY,ODISHA PUBLIC SERVICE COMMISSION,	AKSHAY BEHERA	//	
		VS	VS	()	
166	D-WA/7183/2025	RAJANI PADHAN JHADESWAR MAHADEV MANDIR COMMITTEE, BALASORE	PRADIP PATNAIK	//	
		VS	VS	()	
167	D-WP(C)/6988/2025	STATE OF ODISHA SATYAJIT PANDA	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
168	D-WP(C)/6992/2025	R.T.O., BBSR II ANJALI SETHI	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500036
		VS	VS	()	
169	D-WP(C)/6993/2025	STATE OF ODISHA NAKULA CHANDRA DAS	DEEPAK KUMAR PANI	//	AOR20220004106C202500016
		VS	VS	()	
170	D-WP(C)/6994/2025	REGIONAL PROVIDENT FUND COMMISSIONER-II, EMPLOYEES PROVIDENT FUND ORGANISATION TRILOCHAN PATTNAIK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	

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171	D-WP(C)/6996/2025	STATE OF ODISHA DEEPAK @ DEEPAK KUMAR AGRAWAL VS	PRIYA RANJAN SINGH VS	// // 0	
172	D-WP(C)/6997/2025 WP(C)/5252/2025	STATE OF ODISHA SURYA NARAYAN SAHOO VS	ADWITIYA SATPATHY VS	// // 0	
173	D-WP(C)/6998/2025 WP(C)/5247/2025	STATE OF ODISHA M/S STALWART PROJECTS PVT.LTD.,BBSR VS	DEBAKANTA MOHANTY VS	// // 0	
174	D-WP(C)/7001/2025	VICE CHAIRMAN , BHUBANESWAR DEVELOPMENT AUTHORITY PARIKSHITA BISWAL VS	BIREN SANKAR TRIPATHY VS	// // 0	
175	D-WP(C)/7002/2025	STATE OF ODISHA BRAJABANDHU BEHERA VS	BIREN SANKAR TRIPATHY VS	// // 0	
176	D-WP(C)/7003/2025	STATE OF ODISHA SANTOSH KUMAR DAS VS	SARAT CHANDRA DASH VS	// // 0	
177	D-WP(C)/7004/2025 WP(C)/5293/2025	STATE OF ODISHA SANTOSH KUMAR MAHABHOI VS	SUSHANTA KUMAR MISHRA VS	// // 0	
178	D-WP(C)/7005/2025 WP(C)/5296/2025	STATE OF ODISHA LOKNATH SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // 0	
179	D-WP(C)/7006/2025	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	BIREN SANKAR TRIPATHY VS	// // 0	
180	D-WP(C)/7007/2025 WP(C)/5298/2025	STATE OF ODISHA TRINATH BISWAL VS	SUSHANTA KUMAR MISHRA VS	// // 0	
181	D-WP(C)/7008/2025	STATE OF ODISHA SUDAM CHARAN MOHAPATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// // 0 //	

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182	D-WP(C)/7009/2025 WP(C)/5322/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
183	D-WP(C)/7010/2025 WP(C)/5278/2025	BISHNU PRIYA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
184	D-WP(C)/7011/2025	MEENA RANI NAYAK VS DEPUTY SECRETARY TO GOVERNMENT , GOVT OF ODISHA	SATYAJIT MUKHERJEE VS	// 0 //	
185	D-WP(C)/7012/2025	BHAJA GOBINDA ROUSTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
186	D-WP(C)/7013/2025	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
187	D-WP(C)/7014/2025	BARSHA TRIPATHI GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
188	D-WP(C)/7015/2025	ISWAR CHANDRA SUTAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
189	D-WP(C)/7017/2025	ARABINDA DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
190	D-WP(C)/7018/2025	PITABASA PARIDA VS UNION OF INDIA	SK. ZAFARULLA VS	// 0 //	
191	D-WP(C)/7019/2025	ARUN KUMAR SETHI VS CHAIRMAN CUM MANAGING DIRECTOR ORISSA POWER TRANSMISSION CORPORATION LTD	JITENDRA KUMAR DIGAL VS	// 0 //	
192	D-WP(C)/7021/2025	ROYAL SECURITY SERVICES, SRI RAM VIHAR, PUNTLA, BHOJANPUR VS STATE OF ODISHA	TRILOKHOLMUNDA VS	// 0 //	
193	D-WP(C)/7022/2025	DR.RAGHAB LOCHAN PANIGRAHY	LAXMIDHAR DASH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/7023/2025	SUSHIL KUMAR SARANGI	DEBI PRASAD DHALSAMANTA	//	AOD20240000743C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/7024/2025	SABITA NISHANK	RANJIT MOHANTY	//	AOD20240000639C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/7025/2025	PADMANAV MEHER	ASWINI KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/7026/2025	FAKIR CHARAN MAHANTA	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/7028/2025	SANJAY KUMAR NAIK	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/7031/2025	JAYASINGH BHOI	KRUSHNA CHANDRA DASH	//	
		VS	VS	()	
		ODISHA STATE CIVIL SUPPLY CORPORATION LTD., BBSR		//	
200	D-WP(C)/7034/2025	M/S GYAN KALP CHARITABLE TRUST	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		CHIEF MANAGER AND AUTHORIZED OFFICER , BANK OF BARODA		//	
201	D-WP(C)/7037/2025	M/S SURAJ ENGINEERING	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/7042/2025	M/S. ROUT EDUCATIONAL TRUST, BBSR	BUDHADEV ROURTRAY	//	
	WP(C)/5259/2025	VS	VS	()	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR		//	
203	D-WP(C)/7043/2025	KISHUN HEMBRAM	DIPTI RANJAN BHOKTA	//	
	WP(C)/5299/2025	VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/7044/2025	MADHU RANA	SIBA PRASAD SWAIN	//	
		VS	VS	()	

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205	D-WP(C)/7045/2025	STATE OF ODISHA BAIKUNTH NAIK VS	PRAVAT KUMAR NAYAK VS	// // 0	
206	D-WP(C)/7046/2025 WP(C)/5264/2025	STATE OF ODISHA WESTERN INTEGRATED WASTE MANAGEMENT FACILITIES VS	ASHOK KUMAR ROUT VS	// // 0	
207	D-WP(C)/7047/2025	STATE OF ODISHA VIVEK PRASAD JAISWAL VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202500006
208	D-WP(C)/7048/2025	STATE OF ODISHA M/S. SAROM AGGLOMERATES PRIVATE LIMITED, KHARSA VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202500005
209	D-WP(C)/7050/2025	STATE OF ODISHA M/S.SAROM AGGLOMERATES PRIVATE LIMITED, BHARSA VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202500007
210	D-WP(C)/7051/2025 WP(C)/5282/2025	STATE OF ODISHA KEDARNATH SAHOO VS	AMIT PRASAD BOSE VS	// // 0	
211	D-WP(C)/7052/2025	STATE OF ODISHA NANDA KISHORE PRASAD JAISWAL VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202500008
212	D-WP(C)/7054/2025	STATE OF ODISHA BINOY NAYAK VS	SUBHANKAR ROUT VS	// // 0	
213	D-WP(C)/7055/2025	STATE OF ODISHA PUJA PRIYADARSINI SAHOO VS	SUDHIR KUMAR MALLICK VS	// // 0	
214	D-WP(C)/7056/2025	STATE OF ODISHA JAGANNATH PRASAD AGRAWAL @ JAGANATH AGRAWAL VS	BYOM KESH SAHOO VS	// // 0	
215	D-WP(C)/7058/2025	STATE OF ODISHA GADADHAR PANDA VS	PRAVAT KUMAR NAYAK VS	// // 0	

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216	D-WP(C)/7059/2025	BASANTA KUMAR GOCHHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
217	D-WP(C)/7060/2025	DAMBARUDHAR MUDULI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	AOD20240000867C202500002
218	D-WP(C)/7062/2025	RACHNA SETHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
219	D-WP(C)/7063/2025	JAYANTI PATI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
220	D-WP(C)/7064/2025	SMRUTI RANJAN MOHAPATRA VS COMMISSIONER CT AND GST, GOVT. OF ODISHA, CUTTACK	MADHUSUDAN JENA VS	// 0 //	
221	D-WP(C)/7066/2025	BAPUNBHAI PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
222	D-WP(C)/7067/2025 WP(C)/5287/2025	PITABAS DASH VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// 0 //	
223	D-WP(C)/7068/2025	SILU DHAL VS STATE OF ODISHA	SIBARANJAN POLAI VS	// 0 //	
224	D-WP(C)/7069/2025	BIJAYANANDA MOHANTY VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
225	D-WP(C)/7070/2025	SIDHESWAR PRADHAN VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
226	D-WP(C)/7071/2025	SATYA SARATHI BEDAMATTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
227	D-WP(C)/7072/2025	KANHU MUDULI @ RAJENDRA MUDULUI	SRIKAR KUMAR RATH	//	

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		VS	VS	0	
		TAHASILDAR TIHIDI		//	
228	D-WP(C)/7073/2025	BIJAY KUMAR BEHERA	ANUPAM DASH	//	
		VS	VS	0	
		ODISHA GRAMYA BANK, KHURDA		//	
229	D-WP(C)/7074/2025	PARSURAM MAHANTA	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/7075/2025	GEHLEI DAS	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		TAHASILDAR TIHIDI		//	
231	D-WP(C)/7078/2025	KISHORE CHANDRA MOHANTY	BIKRAM PRATAP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/7079/2025	SANTOSH DAS	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		TAHASILDAR TIHIDI		//	
233	D-WP(C)/7081/2025	KANHU CHARAN SWAIN	RAKESH KUMAR SARANGI	//	AOD20240000538C202500004
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/7082/2025	CHNITAMANI DASH	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		THE TAHSILDAR, TIHIDI		//	
235	D-WP(C)/7083/2025	SUDARSAN ROUL	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		TAHASILDAR TIHIDI		//	
236	D-WP(C)/7085/2025	GANESH CHANDRA DAS	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		THE TAHSILDAR, TIHIDI		//	
237	D-WP(C)/7086/2025	ANANDA NAYAK	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		THE TAHSILDAR, TIHIDI		//	
238	D-WP(C)/7087/2025	MANJULATA NAYAK	DILLIP KUMAR PRADHAN	//	
		VS	VS	0	

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239	D-WP(C)/7088/2025	STATE OF ODISHA RAMYA RACHANA MOHANTY VS	SAMEER KUMAR DAS VS	// // 0	
240	D-WP(C)/7089/2025	STATE OF ODISHA SUNELIKA PRAHARAJ VS	SAMEER KUMAR DAS VS	// // 0	
241	D-WP(C)/7090/2025	STATE OF ODISHA M/S.BKD TRANSPORT PVT. LTD., JHARSHUGUDA VS	SUDEEPTA KUMAR SINGH VS	// // 0	
242	D-WP(C)/7091/2025	REGIONAL TRANSPORT OFFICER, JHARSHUGUDA AKSHAYA KUMAR SAHOO VS	SAMEER KUMAR DAS VS	// // 0	
243	D-WP(C)/7092/2025	STATE OF ODISHA DR.RABINARAYAN PANDA VS	SAMEER KUMAR DAS VS	// // 0	
244	D-WP(C)/7093/2025	STATE OF ODISHA RAMADEBI RAUTRAY VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
245	D-WP(C)/7094/2025	STATE OF ODISHA CHANDRAKANTA PRUSTY VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
246	D-WP(C)/7095/2025	PUBLIC INFORMATION OFFICER, ODISHA HEALTH AND FAMILY WELFARE SOCIETY DR. MANORANJAN SAMAL VS	BISWABIHARI MOHANTY VS	// // 0	
247	D-WP(C)/7096/2025	STATE OF ODISHA PRADIP KUMAR NAYAK VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
248	D-WP(C)/7097/2025	STATE OF ODISHA AJIT KUMAR BHANJ VS	GAGAN BIHARI SINGH VS	// // 0	
249	D-WP(C)/7098/2025	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR GOPAL CHANDRA ROUL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// // 0 //	AOD20230000737C202500010

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/7101/2025	DHANANJAY LENKA VS COLLECTOR AND D.M., CUTTACK	SUJIT KUMAR SWAIN VS	// 0 //	
251	D-WP(C)/7102/2025	M/S SHREE JAGANNATH TRADERS VS THE CHIEF COMMISSIONER GST AND CENTRAL EXCISE	BHABANI PRASAD MOHANTY VS	// 0 //	
252	D-WP(C)/7104/2025	UPENDRA PRADHAN VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //	
253	D-WP(C)/7105/2025	PRANAKRISHNA KHATUA VS THE CHIEF EXECUTIVE OFFICER TPCOLD., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
254	D-WP(C)/7109/2025	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
255	D-WP(C)/7110/2025	SARAT CHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
256	D-WP(C)/7111/2025	DR. ARCHANA NAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
257	D-WP(C)/7112/2025	RABINARAYAN PANIGRAHI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
258	D-WP(C)/7113/2025	TUNNATH GOUDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
259	D-WP(C)/7115/2025	DEBASISH RAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
260	D-WP(C)/7116/2025	ROHIT KUMAR PRADHAN VS ODISHA ELECTRICITY REGULATORY COMMISSION	ANURAG PATI VS	// 0 //	
261	D-WP(C)/7118/2025	NIRMAL CHANDRA SWAIN	RAMESH CHANDRA OJHA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/7119/2025	DR. SURESH KUMAR PANDA	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/7120/2025	PRITISUDHA KANUNGO	RAMESH CHANDRA OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/7121/2025	SARASWATI SINGH	SAROJ KUMAR PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/7122/2025	SUJIT KUMAR PRADHAN	RAGHUNATH SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/7123/2025	PRADIPTA KUMAR BEHERA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/7124/2025	PATEL CHANDRA MAHANTA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/7126/2025	PRATAP KUMAR SA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/7129/2025	RANJIT KUMAR BHUYAN@ RANJIT	UPASANA BAAL	//	
		VS	VS	()	
		STATE OF TAX OFFICER, ROURKELA CIRCLE-II		//	
270	D-WP(C)/7130/2025	DEBENDRA KUMAR MAHARANA	KEDAR KUMAR DASH	//	
		VS	VS	()	
		THE PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA, DHENKANAL		//	
271	D-WP(C)/7131/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, GURUS DAMS	HOCTA, GURUS DAMS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/7132/2025	SUKANTA KUMAR RAY	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500017
		VS	VS	()	

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273	D-WP(C)/7133/2025	STATE OF ODISHA SURESH CHANDRA PARIDA VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500018
274	D-WP(C)/7135/2025	STATE OF ODISHA SATYABAN MAHANKUDA VS	KURESH PRASAD DASH VS	// // ()	AOR20220001390C202500010
275	D-WP(C)/7136/2025	STATE OF ODISHA MANAGING COMMITTEE OF GRAMA PANCHAYAT VS	<del>HWETI SCHOOL, DASA</del> HWH SCHOOL, DASA VS	// // ()	
276	D-WP(C)/7137/2025	STATE OF ODISHA MANAGING COMMITTEE OF ANCHALIKA ADIBASI VS	<del>BANETA LAXMI DEVI</del> BANETA LAXMI DEVI HIGH SCHOOL, SARUALI VS	// // ()	
277	D-WP(C)/7138/2025	STATE OF ODISHA NIRAKARA NAIK VS	SARAT CHANDRA MEKAP VS	// // ()	
278	D-WP(C)/7140/2025	STATE OF ODISHA RAJIB LOCHAN SAHOO VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500019
279	D-WP(C)/7141/2025	STATE OF ODISHA HIMANSHU SEKHAR NAIK VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500016
280	D-WP(C)/7143/2025	STATE OF ODISHA M/S. BISWAL AND BISWAL RESTAURANT, JAJPUR VS	AVIJIT MISHRA VS	// // ()	
281	D-WP(C)/7144/2025	STATE OF ODISHA M/S VPR MINING INFRASTRUTURE PVT LTD VS	BHABANI PRASAD MOHANTY VS	// // ()	
282	D-WP(C)/7146/2025	THE COMMISSIONER OF SALES TAX ODISHA MS.SHOBHA VS	KSHIROD KUMAR ROUT VS	// // ()	
283	D-WP(C)/7148/2025	UNION OF INDIA BIRENDRA KUMAR PARIDA VS	LAXMIKANTA MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/7150/2025	KUMAR CHARAN MOHANTY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //	AOD20240000333C202500020
285	D-WP(C)/7151/2025	SANTOSH KUMAR BHOI VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
286	D-WP(C)/7152/2025	AKHILA BARIK VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202500015
287	D-WP(C)/7153/2025	MOHMAD AMIT VS CHIEF COMMISSIONER, INCOME TAX, BHUBANESWAR	BIKRAM KESHARI SAHU VS	// 0 //	AOR20230001017C202500003
288	D-WP(C)/7156/2025	MANORANJAN SAHOO VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //	
289	D-WP(C)/7158/2025	SANJIT KUMAR BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
290	D-WP(C)/7159/2025	NRUSINGHA NAYAK VS CHAIRMAN, ODISHA STATE LEGAL SERVICE AUTHORITY, CUTTACK	AKHAND VS	// 0 //	
291	D-WP(C)/7161/2025	SIUTI PRADHAN VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //	
292	D-WP(C)/7162/2025	DIPTI RANJAN ACHARYA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202500014
293	D-WP(C)/7163/2025	SADASIBA RATH VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202500013
294	D-WP(C)/7164/2025	BIKRAM SINGH VS THE COLLECTOR, BALASORE	SAILAZA NANDAN DAS VS	// 0 //	
295	D-WP(C)/7165/2025	CHANDRASEKHAR SAHU	MADHUMITA PANDA	//	

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		VS	VS	0	
		UNION OF INDIA		//	
296	D-WP(C)/7166/2025	RENUBALA SWAIN	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		COMMISSIONER CUM SECRETARY EPF ORGANISATION		//	
297	D-WP(C)/7169/2025	MALAYA PATTANAYAK	LALITENDU MISHRA	//	AOR20220001610C202500012
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/7170/2025	PINTU SUNA	MADHUMITA PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/7171/2025	JAYDEEP DEY	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/7172/2025	INDRAJIT NAYAK	JYOTSNA RANI TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/7173/2025	SANTOSH KUMAR GURU	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		SECRETARY TO GOVERNMENTS		//	
302	D-WP(C)/7176/2025	SHRI JAGANNATH STEELS AND POWER LTD, KEONJHAR	INDRAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STEEL AUTHORITY OF INDIA , DELHI		//	
303	D-WP(C)/7177/2025	ARABIND BANDHU MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/7178/2025	DR.BIJAYA KUMAR NANDA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/7179/2025	BENUMADHAB MAHAPATRA	LAXMI PRASAD DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/7180/2025	SUBRAT KUMAR SINGHA	BHABANI SANKAR MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/7181/2025	STATE OF ODISHA SHRI JAGANNATH STEEL AND POWER LTD, KENDUAPARA	BHABANI SHANKAR DASPARIDA	//	
		VS	VS	()	
308	D-WP(C)/7182/2025	STEEL AUTHORITY OF INDIA, DELHI DR.DURGANANDAN MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
309	D-WP(C)/7184/2025	STATE OF ODISHA BANSHIDHAR JENA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
310	D-WP(C)/7185/2025	STATE OF ODISHA SANJUKTA RANI TRIPATHY	SHASHI BHUSAN JENA	//	
		VS	VS	()	
311	D-WP(C)/7186/2025	STATE OF ODISHA M/S. RASMI AGENCIES, CUTTACK	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
312	D-WP(C)/7187/2025	ASST.GENERAL MANAGER, BANK OF INDIA, DHRUBANANDA NAYAK	BBSR SHASHI BHUSAN JENA	//	
		VS	VS	()	
313	D-WP(C)/7188/2025	STATE OF ODISHA REELI BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
314	D-WP(C)/7189/2025	ODISHA GRAMYA BANK,GANDAMUNDA, SUB DIVISIONAL OFFICER, TPNODL, MAYURBHANJALIT KUMAR MAHARANA	BBSR	//	
		VS	VS	()	
315	D-WPCRL/5391/2025	REKHARANI BEHERA PRITIREKHA ROUT	SATYANARAYAN MISHRA	//	
		VS	VS	BASUDEVPUR /937 /2024	AOR20220001303C202500004
316	D-ABLAPL/5267/2025	STATE OF ODISHA USHAMAN KHAN	BHARAT JALLI	//	
		VS	VS	INDUSTRIAL ESTATE PS /42 /2025	AOD20240000581C202500020
317	D-ABLAPL/5269/2025	STATE OF ODISHA SANJIB KUMAR NAYAK	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	GANGAPUR (ASKA) /440 /2024	
		STATE OF ODISHA		()	
				//	

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318	D-ABLAPL/5271/2025	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PENTHAKATA /118 /2024 () //	
319	D-ABLAPL/5274/2025	SK. AJARUDDIN @ SK. AZHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /27 /2025 () //	
320	D-ABLAPL/5278/2025 ABLAPL/1977/2025	JUDHISTIRA BARDHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADAMBADI /271 /2023 J.M.F.C,CUTTACK(Cuttack) ICC/0000100/2024	
321	D-ABLAPL/5279/2025	KELU CHARAN SINGH VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	DHENKANAL SADAR /983 /2024 () //	
322	D-ABLAPL/5280/2025	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	SUKANT KUMAR NAYAK VS	ASTARANGA /23 /2025 () //	
323	D-ABLAPL/5281/2025	PRABHAT SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	SARANAKUL /179 /2024 () //	
324	D-ABLAPL/5285/2025	ANIL KUMAR JAL VS STATE OF ODISHA	DAYANIDHI MISHRA VS	BOLANGIR TOWN /84 /2025 () //	
325	D-ABLAPL/5286/2025	SACHIN HANS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /497 /2024 () //	
326	D-ABLAPL/5288/2025	HIRAKANTA KUMURA VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	KUCHINDA /39 /2025 () //	
327	D-ABLAPL/5289/2025 ABLAPL/1987/2025	ARVIND SARANGI @ AUROBINDA SARANGI @ ARABIND KRAMOH VS STATE OF ODISHA	DEBENDRA MOHAPATRA VS	KUTRA /33 /2025 () //	
328	D-ABLAPL/5292/2025	SANTOSH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	MARINE PS ARAKHAKUDA /11 /2025 () //	
329	D-ABLAPL/5294/2025	MANJU PANDA @ PRAMILA PANDA	MOHAMMED RIAZ	DHUSURI /53 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/5296/2025	SARASWATI BEHERA	SURYA PRAKASH MANAGARAJ	BONTH /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/5298/2025	RAJESH KUMAR MANDAL @ KARTIK MANDAL	AMULYA RATNA PANDA	BHOGRAI /388 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/5307/2025	SANJYA KUMAR PATRA	BISWARANJAN DALAI	BANKI /73 /2019	AOR20220003722C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/5308/2025	SATYABADI NAYAK @ KATHIA	SUSANTA KUMAR BARAL	BOLAGARH P.S. /304 /2024	AOR20220001297C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/5314/2025	SHAIK KHADAR VALI @ SK. KHEDMVALI	AMLAN SHAKTI PAUL	BARKOTE /538 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/5315/2025	SATYABADI NAYAK @ KATHIA	SUSANTA KUMAR BARAL	BOLAGARH P.S. /39 /2025	AOR20220001297C202500053
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/5318/2025	SARAT CHANDRA PRADHAN	SUSANTA KUMAR BARAL	BOLAGARH P.S. /296 /2023	AOR20220001297C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/5319/2025	GANGE AMAT	AMITAV TRIPATHY	KANTAMAL /215 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/5321/2025	BISHAL KUMAR NAYAK @ BISHAL	SURYAKANTA DWIBEDI	CANTONMENT ROAD /218 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/5324/2025	BISWANATH SWAIN	TAPAN KUMAR MOHANTY	SOSO /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/5330/2025	SANJUKTA BISOI @ BISHOYI	AMIT KUMAR SAHU	KORAPUT VIGILANCE /3 /2025	
		VS	VS	()	

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341	D-ABLAPL/5331/2025	STATE OF ODISHA(VIG.) SARBESWAR BARIK VS	PRAVASHA PUJAREE PARIDA VS	// /0 ()	
342	D-ABLAPL/5335/2025	STATE OF ODISHA NIRA @ NIRAJ HIAL VS	SUBHASIS MOHAPATRA VS	// Khatiguda /116 /2024 ()	
343	D-ABLAPL/5337/2025	STATE OF ODISHA PINTU @ SUBRAT SWAIN VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /9 /2025 ()	
344	D-ABLAPL/5338/2025	STATE OF ODISHA NIRANJAN ROUT VS	DEEPAK KU SAHOO VS	// PATKURA /11 /2025 ()	
345	D-ABLAPL/5339/2025	STATE OF ODISHA UTSHAB SAMANTA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /30 /2025 ()	
346	D-ABLAPL/5344/2025	STATE OF ODISHA JAYAPRAKASH BEHERA VS	SUSHANTA HARICHANDAN VS	// KANPUR /11 /2025 ()	
347	D-ABLAPL/5346/2025	STATE OF ODISHA PRAVAS SENAPATI @ PRAVASHA SENAPATI VS	BHABANI SHANKAR DASPARIDA VS	// RAJKANIKA /67 /2025 ()	
348	D-ABLAPL/5349/2025	STATE OF ODISHA SOMANATH BEHERA VS	HRUSIKESH GHADAI VS	// NARASINGHPUR /140 /2024 ()	
349	D-ABLAPL/5353/2025	STATE OF ODISHA MINAKETAN PATNAIK VS	SURESH KUMAR PANDA VS	// LAXMISAGAR P.S. /602 /2024 ()	
350	D-ABLAPL/5355/2025	STATE OF ODISHA MADHUSUDAN PRADHAN @ BULA PRADHAN VS	JANMEJAYA KATIKIA VS	// BANAPUR P.S. /413 /2024 ()	
351	D-ABLAPL/5356/2025	STATE OF ODISHA JYOTIRMILAN HOTA VS	RAJJEET ROY VS	// BARGARH /465 /2023 ()	AOR20220001462C202500015
		STATE OF ODISHA		//	

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352	D-ABLAPL/5361/2025	K. LAXMI PATRA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CHATRAPUR /105 /2025 () //	
353	D-ABLAPL/5362/2025	SURESH KOTHARI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /49 /2022 () //	AOD20240000391C202500003
354	D-ABLAPL/5365/2025	AYUSHMAN SUBUDHI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	K.NUAGAON /41 /2025 () //	
355	D-ABLAPL/5368/2025	SHEIK SIDDIQUE VS STATE OF ODISHA	MAHESH SETHI VS	/ /0 () //	
356	D-ABLAPL/5371/2025	DEBADATTA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHANDARIPOKHARI /82 /2025 () //	
357	D-ABLAPL/5373/2025	PABITRA PRADHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	BALUGAON P.S. /42 /2025 () //	
358	D-ABLAPL/5379/2025	SURESH BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /18 /2025 () //	
359	D-ABLAPL/5383/2025	ABANIKANTA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /16 /2021 () //	
360	D-ABLAPL/5384/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /38 /2025 () //	
361	D-ABLAPL/5385/2025	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	KUJANGA /501 /2024 () //	
362	D-ABLAPL/5388/2025	ARUPANANDA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /93 /2025 () //	
363	D-ABLAPL/5395/2025	GEETANJALE NAYAK @ GITANJALI NAYAK @ GEETANJALI NAYAK @ GEETANJALI NAYAK @	INDRANIL KISHOR HOO	POLASARA PS /46 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/5397/2025	BABULA DAS	DILLIP KUMAR MOHANTY	SALIPUR /422 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/5398/2025	SIMANCHAL NAYAK	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/5400/2025	MINUA MALIK	BHABANI SANKAR DAS	PATTAMUNDAI RURAL PS /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/5402/2025	JP RAJESH RATAN @ RAJESH RATAN @ RAJA	SAKTI PRASAD DAS	INFOCITY PS /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/5404/2025	GOPAL KRUSHNA PRADHAN	AMLAN SHAKTI PAUL	BANTALA /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/5407/2025	PANDA @ PANDU BAGARTI	AMITAV TRIPATHY	KANTAMAL /229 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/5409/2025	DIPANJALI BHUE	SUKANTA KUMAR NAYAK	TARBHA /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/5410/2025	PRATAP KUMAR RANA	SUJATA JENA	INDUASTRIAL,NISA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/5411/2025	BIDESWAR KANHAR	AMITAV TRIPATHY	PHIRINGIA /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/5414/2025	PADMA LOCHAN MALIK	PRITAM KUMAR MALLICK	SORO /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/5415/2025	ASHOK KUMAR AGARWAL	SATYAPADA SHARMA	BRAHMANITARANG /81 /2025	AOR20220000138C202500003
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
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STATE OF ODISHA

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# ORISSA HIGH COURT

MISC CASES FILED on :18/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/7084/2025 STREV/ /	M/S. KALPANA MP	KSHIROD KUMAR SAHOO	4/2025
2	D-STREV/7084/2025 STREV/ /	M/S. KALPANA MP	KSHIROD KUMAR SAHOO	5/2025
3	D-CRLMA/5364/2025 CRLMA/ /	PANKAJ KUMAR NAIK MP	ADV.	7/2025
4	D-CRLMP/31317/2024 CRLMP/1425/2024	BIPIN BIHARI PATRA MP		45/2025
5	D-SA/26/2000 SA/26/2000	SADHU MP	DWARIKA PRASAD MOHANTY	48/2025
6	D-TRP(C)/7016/2025 TRP(C)/ /	MUSTARI BEGUM MP	KARUNAKAR GAYA	52/2025
7	D-TRP(C)/7041/2025 TRP(C)/ /	MAUNABATI KARJEE @ SUBHASINI KARJEE MP	ARTHA SARATHI DAS	53/2025
8	D-TRP(C)/30958/2024 TRP(C)/211/2024	TULIKA MOHANTY MP	SEKH ZAKIR HUSSAIN	54/2025
9	D-JCRLA/95/2018 JCRLA/95/2018	SALEKRAM GONDA MP	M/S. SURYAKANTA DWIBEDI, R.K.MOHANTA, D.J.SAHOO	60/2025
10	D-JCRLA/95/2018 JCRLA/95/2018	SALEKRAM GONDA MP	M/S. SURYAKANTA DWIBEDI, R.K.MOHANTA, D.J.SAHOO	61/2025
11	D-CONTC/40469/2024 CONTC/7370/2024	TAJUDDIN KHAN MP	SAKTIDHARA MISHRA , ASUTOSH ROUT	76/2025
12	D-CONTC/33150/2024 CONTC/5913/2024	KESHAB CHARAN SAHU MP	ADV.	77/2025
13	D-CONTC/42724/2024 CONTC/7208/2024	BIBHUTI BHUSAN PANDA MP	ADV.	78/2025
14	D-CONTC/41289/2024 CONTC/7067/2024	MAKHANRAY MALI MP	M/S SAKTIDHARA MISHRA	79/2025
15	D-CONTC/41276/2024 CONTC/7127/2024	NIRANJAN PATRA SUNA MP	SAKTIDHARA MISHRA	80/2025
16	D-CONTC/41285/2024 CONTC/7414/2024	SANAPAT KALLAR MP	ADV.	81/2025
17	D-CONTC/28405/2024 CONTC/5190/2024	DEBENDRA NATH MALIK MP	DURGESH NARAYAN RATH,A.K.SAA	82/2025
18	D-RPFAM/7020/2025 RPFAM/ /	HEMANTA KUMAR RAY MP	PRATYUSHA NAIDU	98/2025
19	D-CMAPL/50009/2024 CMAPL/434/2024	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	113/2025
20	D-CMAPL/7036/2025 CMAPL/ /	JARA SING MP	ADV.	114/2025
21	D-CMAPL/7040/2025 CMAPL/ /	JARA SING MP	ADV.	115/2025
22	D-CMAPL/7147/2025 CMAPL/ /	SK. SHOEIB MP	SAIPRASAD MALLICK	116/2025
23	D-CMAPL/7147/2025 CMAPL/ /	SK. SHOEIB MP	SAIPRASAD MALLICK	117/2025
24	D-CMAPL/6054/2025 CMAPL/69/2025	MADHUSMITA SUBUDHI MP		118/2025
25	D-MATA/288/2022 MATA/288/2022	TRINATH PRADHAN MP	SIBA SANKAR SAMANTARAY	120/2025
26	D-MATA/5305/2025	SUMITRA BARIK	SWAYAMPRAVA DASH	

27	MATA/ / D-FAO/7197/2025 FAO/ /	MP PAWAN SHARMA MP	KARUNAKAR DAS	121/2025
28	D-FAO/7199/2025 FAO/ /	JHILLI SAHU MP	KARUNAKAR DAS	121/2025
29	D-MATA/7154/2025 MATA/ /	SRABONI BANERJEE MP	BAIBASWATA PANIGRAHI	122/2025
30	D-MATA/7154/2025 MATA/ /	SRABONI BANERJEE MP	BAIBASWATA PANIGRAHI	122/2025
31	D-MATA/7154/2025 MATA/ /	SRABONI BANERJEE MP	BAIBASWATA PANIGRAHI	123/2025
32	D-MATA/7174/2025 MATA/ /	DILLIP SAHOO MP	EKTA AGARWAL	124/2025
33	D-MATA/7174/2025 MATA/ /	DILLIP SAHOO MP	EKTA AGARWAL	125/2025
34	D-CRLREV/5273/2025 CRLREV/ /	MANAS SUNA MP	KIRTAN DANG	126/2025
35	D-CRLREV/450/2022 CRLREV/450/2022	FATIMA BIBI MP		143/2025
36	D-CRLREV/5350/2025 CRLREV/ /	MAHIMANANDA MISHRA MP	PUSPAMITRA MOHAPATRA	144/2025
37	D-CRLREV/4237/2025 CRLREV/ /	KUNDURU LAHAJAL @ KUNDRU LAHAJAL @ GOKINDA DWIBEDI MP		145/2025
38	D-CRLREV/5369/2025 CRLREV/ /	DEBASISH MOHANTY MP	SANDEEP RAJ PANDA	146/2025
39	D-CRLREV/38958/2024 CRLREV/8/2025	UMA SANKAR NAYAK MP	RAJIB LOCHAN PATTNAIK	147/2025
40	D-BLAPL/37486/2024 BLAPL/12748/2024	ROSHAN SAHANI MP	SANJIB KUMAR BHANJADEO	148/2025
41	D-BLAPL/4382/2025 BLAPL/1736/2025	GARBAPO KARITK @ MUNA @ G.KARTIKSOUBHAGYA KUMAR DASH MP		233/2025
42	D-BLAPL/29080/2024 BLAPL/9936/2024	BHUBAN SUNA @ BHULTU MP		234/2025
43	D-BLAPL/32467/2024 BLAPL/11074/2024	DEV @ DEBA BAG MP	JNYANANANDA PANDA	235/2025
44	D-BLAPL/23296/2024 BLAPL/7907/2024	RAJESH KHILLO MP	MANORANJAN PADHY	236/2025
45	D-BLAPL/2874/2025 BLAPL/1496/2025	ABHIRAM DASH @ ABHI MP	GAGAN BIHARI SINGH	237/2025
46	D-BLAPL/22688/2024 BLAPL/7865/2024	SARAT CHANDRA TANDI MP	MANAS CHAND	238/2025
47	D-BLAPL/34523/2024 BLAPL/11748/2024	SUJIT KUMAR MOHANTY MP		239/2025
48	D-BLAPL/6682/2022 BLAPL/6682/2022	SIDHARTHA PATTNAIK MP	GAJENDRA NATH ROUT	240/2025
49	D-CMP/7027/2025 CMP/ /	ANNAPURNA LAL MP	SUSHANTA KUMAR JOSHI	241/2025
50	D-CMP/7033/2025 CMP/ /	NAYANA SAHOO MP	LAKSHMAN MISHRA	267/2025
51	D-CMP/7076/2025 CMP/ /	SK. FARUK ALI MP	CHITTA RANJAN PATTNAIK	267/2025
52	D-CMP/7134/2025 CMP/ /	RAGHUNATH PIRI MP	AMIT PRASAD BOSE	268/2025
53	D-CMP/7139/2025 CMP/ /	ORISSA CONSTRUCTION AND TECHNO ENVIROPRAC COOPERATIVE SOCIETY LTD., BBSR MP		269/2025
54	D-CMP/7145/2025 CMP/ /	RAMESWARI PRUSETH MP	AMIT PRASAD BOSE	270/2025
55	D-CMP/7149/2025 CMP/ /	JYOTIRANJAN MOHANTY MP	AMIT PRASAD BOSE	271/2025
56	D-CMP/7157/2025 CMP/ /	NAMITARANI JENA MP	AMIT PRASAD BOSE	272/2025
57	D-CMP/2112/2025 CMP/164/2025	M/S ARCHITECTS COMBINE, KHURDA MP	SUDHANSU SEKHAR JENA	273/2025
				274/2025

58	D-CMP/7160/2025 CMP/ /	RAGHUNATH PIRI MP	AMIT PRASAD BOSE	275/2025
59	D-ABLAPL/1807/2025 ABLAPL/848/2025	MADHUSMITA BEHURIA MP		466/2025
60	D-ABLAPL/35514/2024 ABLAPL/13554/2024	SONU MAJHI MP		467/2025
61	D-ABLAPL/37952/2024 ABLAPL/611/2025	SANDHESWAR SINGH MP		468/2025
62	D-ABLAPL/3329/2025 ABLAPL/1370/2025	AJAYA KUMAR DALAI @ AJAYA DALAI MP		469/2025
63	D-ABLAPL/3260/2020 ABLAPL/3260/2020	DASARATHI PRADHAN @ DASHARATHI PRADHAN MP		470/2025
64	D-ABLAPL/507/2025 ABLAPL/265/2025	JITENDRA MUDULI MP		471/2025
65	D-ABLAPL/7330/2022 ABLAPL/7330/2022	MAKRAM NANDA @ MAKARANDA NANDA MP		472/2025
66	D-ABLAPL/20895/2024 ABLAPL/7505/2024	D. TEJESWAR RAO @ ROHAN RAO MP		473/2025
67	D-ABLAPL/19274/2019 ABLAPL/19274/2019	SANGITA NAIK MP	MANAS KUMAR CHAND	474/2025
68	D-ABLAPL/371/2025 ABLAPL/485/2025	JALADHAR DAS @ JALADHARA DAS MP		475/2025
69	D-ABLAPL/17413/2024 ABLAPL/6210/2024	NIRANJAN ROUT MP		476/2025
70	D-ABLAPL/16963/2017 ABLAPL/16963/2017	RAMESH CHANDRA BARIK @ RAMESH BARIK MP		477/2025
71	D-CRLMC/5276/2025 CRLMC/ /	SOUMYA RANJAN BEHERA MP	JAGANNATH BHUYAN	554/2025
72	D-MACA/6995/2025 MACA/ /	SATYAJIT NATH MP	PRADEEP KUMAR MISHRA	554/2025
73	D-CRLMC/5290/2025 CRLMC/ /	M/S ORES ISPAT (P) LTD., SUNDARGARH MP	PRANAB KUMAR SAMANTRAY	555/2025
74	D-MACA/7053/2025 MACA/ /	TULASI SAIN MP	BIRANCHI NARAYAN RATH	555/2025
75	D-CRLMC/5295/2025 CRLMC/ /	JAYANTA KUMAR BEHERA MP	AMULYA RATNA PANDA	556/2025
76	D-MACA/7080/2025 MACA/ /	ISWAR KALANDI MP	PRATAP KUMAR BEHERA	556/2025
77	D-CRLMC/5311/2025 CRLMC/ /	SANTOSH DAS MP	SUBHENDU KAR	557/2025
78	D-MACA/7080/2025 MACA/ /	ISWAR KALANDI MP	PRATAP KUMAR BEHERA	557/2025
79	D-MACA/7117/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BOURKHILASMOHAPATRA MP		558/2025
80	D-CRLMC/34912/2024 CRLMC/4401/2024	SAMAR KUMAR MISHRA MP		558/2025
81	D-MACA/680/2014 MACA/680/2014	BINAYAK MISHRA MP		558/2025
82	D-MACA/7117/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BOURKHILASMOHAPATRA MP		559/2025
83	D-CRLA/649/2019 CRLA/649/2019	SANTOSH MAHARANA MP	DAYANANDA MAHAPATRA	559/2025
84	D-CRLMC/38896/2024 CRLMC/15/2025	MUNA JENA @ SONA JENA MP		559/2025
85	D-MACA/7194/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BANINGRATH ROY MP		560/2025
86	D-CRLMC/5340/2025 CRLMC/ /	TANMAY KUMAR DAS @ TAPU MP	NIRANJAN LENKA	560/2025
87	D-CRLA/708/2023 CRLA/708/2023	PINKUA @ PINKU @ ASISH KUMAR JENA MP	NIRANJAN SINGH (1)	560/2025
88	D-MACA/7196/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BANINGRATH ROY MP		561/2025
89	D-CRLMC/5176/2023	LAXMIDEVI GHARTY	DURGA PRASAD PRADHAN	

	CRLMC/5176/2023	MP		561/2025
90	D-CRLA/13658/2024 CRLA/453/2024	KUNDAN MP	AMIT KUMAR DAS	561/2025
91	D-CRLMC/5348/2025 CRLMC/ /	RATIKANTA SWAIN MP	PRANAB RANJAN CHHATOI	562/2025
92	D-CRLA/5293/2025 CRLA/ /	SAHID @ SAHIL ANSARI MP	SOUGAT DASH	562/2025
93	D-CRLA/5293/2025 CRLA/ /	SAHID @ SAHIL ANSARI MP	SOUGAT DASH	563/2025
94	D-CRLMC/5403/2025 CRLMC/ /	DHIREN KUMAR SAMAL MP	PABITRA KUMAR BEHERA	563/2025
95	D-CRLA/5305/2025 CRLA/ /	JAGDISH PADHAN @ PRADHAN MP	SIDHARTHA SANKAR RAY 2	564/2025
96	D-CRLA/1141/2023 CRLA/1141/2023	MADHIA @ MADHAB DAS MP	CHEERA RANJAN SATAPATHY	565/2025
97	D-CRLA/5305/2025 CRLA/ /	JAGDISH PADHAN @ PRADHAN MP	SIDHARTHA SANKAR RAY 2	566/2025
98	D-CRLA/5323/2025 CRLA/ /	BUTU JENA MP	BIKRAM CHANDRA GHADEI	567/2025
99	D-CRLA/5323/2025 CRLA/ /	BUTU JENA MP	BIKRAM CHANDRA GHADEI	568/2025
100	D-CRLA/2442/2024 CRLA/81/2024	B.NOI PATRA MP	DR.SIMANCHALLA RANJIT	569/2025
101	D-CRLA/5357/2025 CRLA/ /	SURENDRA BAGH MP	MANAS KUMAR CHAND	570/2025
102	D-CRLA/5357/2025 CRLA/ /	SURENDRA BAGH MP	MANAS KUMAR CHAND	571/2025
103	D-CRLA/117/2013 CRLA/117/2013	DOLOGOVINDA MAHANTA MP	M/S.BIJAYA KU.RAGADA	572/2025
104	D-CRLA/12695/2024 CRLA/501/2024	HAPPY @ SMRUTIRANJAN KUANAR MP	BISWARANJAN DALAI	573/2025
105	D-CRLA/12695/2024 CRLA/501/2024	HAPPY @ SMRUTIRANJAN KUANAR MP	BISWARANJAN DALAI	574/2025
106	D-WA/6987/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1129/2025
107	D-WA/6987/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1130/2025
108	D-WA/6987/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1131/2025
109	D-WA/6989/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1132/2025
110	D-WA/6989/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1133/2025
111	D-WA/6990/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1134/2025
112	D-WA/6990/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1135/2025
113	D-WA/6991/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY, A.S.C.	1136/2025
114	D-WA/6991/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY, A.S.C.	1137/2025
115	D-WA/6991/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY, A.S.C.	1138/2025
116	D-WA/3528/2025 WA/ /	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE MP	AUROVINDA MOHANTY, A.S.C.	1139/2025
117	D-WA/7061/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN, A.G.A.	1140/2025
118	D-WA/7061/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN, A.G.A.	1141/2025
119	D-WA/7061/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN, A.G.A.	1142/2025
120	D-WA/53611/2024 WA/62/2025	CHOUDHURY SAUBHAGYA MOHAN DAS MP	SAIBRATA RATH	1143/2025

121	D-WA/53611/2024 WA/62/2025	CHOUHURY SAUBHAGYA MOHAN DASHYOTI RANJAN DEO MP		1144/2025
122	D-WA/7100/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1145/2025
123	D-WA/7100/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1146/2025
124	D-WA/7100/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1147/2025
125	D-WA/7107/2025 WA/ /	BIDYASAGAR MISHRA MP	SATYANARAYAN MOHAPATRA	1148/2025
126	D-WA/7167/2025 WA/ /	SERETARY,ODISHA PUBLIC SERVICE COMMISSION,BHILAI MP		1149/2025
127	D-WA/7167/2025 WA/ /	SERETARY,ODISHA PUBLIC SERVICE COMMISSION,BHILAI MP		1150/2025
128	D-WA/7183/2025 WA/ /	JHADESWAR MAHADEV MANDIR COMMISSION,BALASORE MP		1151/2025
129	D-WA/7183/2025 WA/ /	JHADESWAR MAHADEV MANDIR COMMISSION,BALASORE MP		1152/2025
130	D-WP(C)/2288/2025 WP(C)/2395/2025	LALITA MAHANTA MP		3005/2025
131	D-WP(C)/1922/2025 WP(C)/1930/2025	M/S. ATTAL PLASTICS, HYDERABAD MP	DURGA PRASAD NANDA (SR. ADV.), SUVASHISH PATTANAIAK	3006/2025
132	D-WP(C)/6997/2025 WP(C)/5252/2025	SURYA NARAYAN SAHOO MP	ADWITIYA SATPATHY	3007/2025
133	D-WP(C)/6998/2025 WP(C)/5247/2025	M/S STALWART PROJECTS PVT.LTD.,BBSR MP	DEBAKANTA MOHANTY	3008/2025
134	D-WP(C)/40397/2024 WP(C)/23963/2024	SUKANTI @ SUKANTY LENKA MP		3009/2025
135	D-WP(C)/9109/2005 WP(C)/9109/2005	BHARATENDU PARIJA MP	M/S.B.K.SHARMA	3010/2025
136	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL	3011/2025
137	D-WP(C)/7010/2025 WP(C)/5278/2025	BISHNU PRIYA DAS MP	SHASHI BHUSAN JENA	3012/2025
138	D-WP(C)/7011/2025 WP(C)/ /	MEENA RANI NAYAK MP	SATYAJIT MUKHERJEE	3013/2025
139	D-WP(C)/7012/2025 WP(C)/ /	BHAJA GOBINDA ROUTRAY MP	BIRAJA PRASANNA DAS	3014/2025
140	D-WP(C)/7013/2025 WP(C)/ /	PRADYUMNA KUMAR DAS MP	KUNAL KUMAR SWAIN	3015/2025
141	D-WP(C)/7014/2025 WP(C)/ /	BARSHA TRIPATHI GUPTA MP	BIRAJA PRASANNA DAS	3016/2025
142	D-WP(C)/603/2025 WP(C)/1082/2025	LAXMIKANTA PANDA MP		3017/2025
143	D-WP(C)/7015/2025 WP(C)/ /	ISWAR CHANDRA SUTAR MP	KUNAL KUMAR SWAIN	3018/2025
144	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	BIBHU PRASAD DAS	3019/2025
145	D-WP(C)/52593/2024 WP(C)/32015/2024	SANGEETA HANS MP		3020/2025
146	D-WP(C)/5566/2025 WP(C)/4429/2025	PURUSOTTAM SWAIN MP		3021/2025
147	D-WP(C)/7021/2025 WP(C)/ /	ROYAL SECURITY SERVICES, SRI RAM VIHAR, CHHATTANAGAR MP		3022/2025
148	D-WP(C)/23994/2022 WP(C)/23994/2022	DALI SAHOO MP	JITENDRA SAMANTARAY	3023/2025
149	D-WP(C)/7034/2025 WP(C)/ /	M/S GYAN KALP CHARITABLE TRUST MP	JAGAJIBAN PRADHAN	3024/2025
150	D-WP(C)/7037/2025 WP(C)/ /	M/S SURAJ ENGINEERING MP	DEEPALI MAHAPATRA	3025/2025
151	D-WP(C)/7042/2025 WP(C)/5259/2025	M/S. ROUT EDUCATIONAL TRUST, BBSR MP	SUBHADUTTA ROUTRAY	3026/2025
152	D-WP(C)/7043/2025	KISHUN HEMBRAM	DIPTI RANJAN BHOKTA	

	WP(C)/5299/2025	MP		3027/2025
153	D-WP(C)/7046/2025	WESTERN INTEGRATED WASTE MANAGEMENT PVT. LTD., BBSR		
	WP(C)/5264/2025	MP		3028/2025
154	D-WP(C)/7051/2025	KEDARNATH SAHOO	AMIT PRASAD BOSE	
	WP(C)/5282/2025	MP		3029/2025
155	D-WP(C)/2439/2022	MONALISA MOHAPATRA	RAJU KUMAR SATAPATHY	
	WP(C)/2439/2022	MP		3030/2025
156	D-WP(C)/11718/2022	PRASANNA KUMAR NAYAK	BASUDEV PUJARI	
	WP(C)/11718/2022	MP		3031/2025
157	D-WP(C)/902/2025	DHARITRI ROUT	GIRISH CHANDRA SAHU	
	WP(C)/1190/2025	MP		3032/2025
158	D-WP(C)/7062/2025	RACHNA SETHI	BISWAJIT RANJAN TRIPATHY	
	WP(C)/ /	MP		3033/2025
159	D-WP(C)/13422/2023	ASHOK KUMAR SAMANTARAY	SUBHAM SHARMA	
	WP(C)/13422/2023	MP		3034/2025
160	D-WP(C)/7064/2025	SMRUTI RANJAN MOHAPATRA	MADHUSUDAN JENA	
	WP(C)/ /	MP		3035/2025
161	D-WP(C)/7067/2025	PITABAS DASH	ANINDYA KUMAR MISHRA	
	WP(C)/5287/2025	MP		3036/2025
162	D-WP(C)/7060/2025	DAMBARUDHAR MUDULI	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		3037/2025
163	D-WP(C)/7068/2025	SILU DHAL	SIBARANJAN POLAI	
	WP(C)/ /	MP		3038/2025
164	D-WP(C)/3831/2025	ABRI KUMAR BAGHEL	SUBHASIS MOHAPATRA	
	WP(C)/ /	MP		3039/2025
165	D-WP(C)/7073/2025	BIJAY KUMAR BEHERA	ANUPAM DASH	
	WP(C)/ /	MP		3040/2025
166	D-WP(C)/7072/2025	KANHU MUDULI @ RAJENDRA MUDULI	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		3041/2025
167	D-WP(C)/7075/2025	GEHLEI DAS	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		3042/2025
168	D-WP(C)/7078/2025	KISHORE CHANDRA MOHANTY	BIKRAM PRATAP DAS	
	WP(C)/ /	MP		3043/2025
169	D-WP(C)/7078/2025	KISHORE CHANDRA MOHANTY	BIKRAM PRATAP DAS	
	WP(C)/ /	MP		3044/2025
170	D-WP(C)/7079/2025	SANTOSH DAS	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		3045/2025
171	D-WP(C)/1752/2025	RABINDRANATH MISHRA	RANJIT MOHANTY	
	WP(C)/1892/2025	MP		3046/2025
172	D-WP(C)/7082/2025	CHNITAMANI DASH	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		3047/2025
173	D-WP(C)/7083/2025	SUDARSAN ROUL	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		3048/2025
174	D-WP(C)/7085/2025	GANESH CHANDRA DAS	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		3049/2025
175	D-WP(C)/7086/2025	ANANDA NAYAK	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		3050/2025
176	D-WP(C)/7087/2025	MANJULATA NAYAK	DILLIP KUMAR PRADHAN	
	WP(C)/ /	MP		3051/2025
177	D-WP(C)/7088/2025	RAMYA RACHANA MOHANTY	SAMEER KUMAR DAS	
	WP(C)/ /	MP		3052/2025
178	D-WP(C)/7089/2025	SUNELIKA PRAHARAJ	SAMEER KUMAR DAS	
	WP(C)/ /	MP		3053/2025
179	D-WP(C)/7090/2025	M/S.BKD TRANSPORT PVT. LTD., JHARSHIGUDA	ABPTA KUMAR SINGH	
	WP(C)/ /	MP		3054/2025
180	D-WP(C)/7091/2025	AKSHAYA KUMAR SAHOO	SAMEER KUMAR DAS	
	WP(C)/ /	MP		3055/2025
181	D-WP(C)/52487/2024	PRAKASH CHANDRA RAUTARAY	SIDHARTH MISHRA	
	WP(C)/32830/2024	MP		3056/2025
182	D-WP(C)/7092/2025	DR.RABINARAYAN PANDA	SAMEER KUMAR DAS	
	WP(C)/ /	MP		3057/2025
183	D-WP(C)/7093/2025	RAMADEBI RAUTRAY	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		3058/2025

184	D-WP(C)/7095/2025 WP(C)/ /	DR. MANORANJAN SAMAL MP	BISWABIHARI MOHANTY	3059/2025
185	D-WP(C)/37600/2024 WP(C)/23779/2024	ARUN KUMAR BEHERA MP	RAMA CHANDRA JENA	3060/2025
186	D-WP(C)/7096/2025 WP(C)/ /	PRADIP KUMAR NAYAK MP	SHASHANKA SHEKHAR PATRA	3061/2025
187	D-WP(C)/7097/2025 WP(C)/ /	AJIT KUMAR BHANJ MP	GAGAN BIHARI SINGH	3062/2025
188	D-WP(C)/30398/2024 WP(C)/17368/2024	SEEMA BISWAL MP	SUBHASREE MOHANTY	3063/2025
189	D-WP(C)/7102/2025 WP(C)/ /	M/S SHREE JAGANNATH TRADERS MP	BHABANI PRASAD MOHANTY	3064/2025
190	D-WP(C)/7104/2025 WP(C)/ /	UPENDRA PRADHAN MP	ULLASH CHANDRA MOHANTY	3065/2025
191	D-WP(C)/7105/2025 WP(C)/ /	PRANAKRISHNA KHATUA MP	AKSHAYA KUMAR JENA	3066/2025
192	D-WP(C)/7109/2025 WP(C)/ /	KISHORE CHANDRA MOHANTY MP	BIKRAM PRATAP DAS	3067/2025
193	D-WP(C)/7109/2025 WP(C)/ /	KISHORE CHANDRA MOHANTY MP	BIKRAM PRATAP DAS	3068/2025
194	D-WP(C)/7112/2025 WP(C)/ /	RABINARAYAN PANIGRAHI MP	KARUNAKAR RATH	3069/2025
195	D-WP(C)/54376/2024 WP(C)/32958/2024	LAXMIDHAR SAHOO MP	PRABIN DAS	3070/2025
196	D-WP(C)/7116/2025 WP(C)/ /	ROHIT KUMAR PRADHAN MP	ANURAG PATI	3071/2025
197	D-WP(C)/4881/2025 WP(C)/3939/2025	RANJAN KUMAR DASH MP		3072/2025
198	D-WP(C)/6385/2020 WP(C)/6385/2020	B.J.B ENGLISH MEDIUM SCHOOL MP	M/S.BRUNDABAN ROUT	3073/2025
199	D-WP(C)/7129/2025 WP(C)/ /	RANJIT KUMAR BHUYAN@ RANJIT MP	UPASANA BAAL	3074/2025
200	D-WP(C)/6696/2025 WP(C)/5216/2025	SAMA ANSARI MP	TRILOCHAN NANDA	3075/2025
201	D-WP(C)/7144/2025 WP(C)/ /	M/S VPR MINING INFRASTRUTURE PVT LTD MP	BHABANI PRASAD MOHANTY	3076/2025
202	D-WP(C)/7146/2025 WP(C)/ /	MS.SHOBHA MP	KSHIROD KUMAR ROUT	3077/2025
203	D-WP(C)/7151/2025 WP(C)/ /	SANTOSH KUMAR BHOI MP	AMITABH MISHRA	3078/2025
204	D-WP(C)/7158/2025 WP(C)/ /	SANJIT KUMAR BARIK MP	DURGESH NARAYAN RATH	3079/2025
205	D-WP(C)/7164/2025 WP(C)/ /	BIKRAM SINGH MP	SAILAZA NANDAN DAS	3080/2025
206	D-WP(C)/7152/2025 WP(C)/ /	AKHILA BARIK MP	LALITENDU MISHRA	3081/2025
207	D-WP(C)/7173/2025 WP(C)/ /	SANTOSH KUMAR GURU MP	SHASHI BHUSAN JENA	3082/2025
208	D-WP(C)/7153/2025 WP(C)/ /	MOHMAD AMIT MP	BIKRAM KESHARI SAHU	3083/2025
209	D-WP(C)/7184/2025 WP(C)/ /	BANSHIDHAR JENA MP	JAJATI KESHARI KHUNTIA	3084/2025
210	D-WP(C)/7188/2025 WP(C)/ /	REELI BEHERA MP	PRAFULLA KUMAR MOHAPATRA	3085/2025
211	D-WP(C)/7189/2025 WP(C)/ /	SUB DIVISIONAL OFFICER, TPNODL, MAYURBHANJ MP	LALITENDU KUMAR MAHARANA	3086/2025
212	D-WP(C)/7189/2025 WP(C)/ /	SUB DIVISIONAL OFFICER, TPNODL, MAYURBHANJ MP	LALITENDU KUMAR MAHARANA	3087/2025
213	D-WP(C)/7162/2025 WP(C)/ /	DIPTI RANJAN ACHARYA MP	LALITENDU MISHRA	3088/2025
214	D-WP(C)/7163/2025 WP(C)/ /	SADASIBA RATH MP	LALITENDU MISHRA	3089/2025
215	D-WP(C)/7169/2025	MALAYA PATTANAYAK	LALITENDU MISHRA	

